

Naxalite Activities

3143. SHRI KRISHAN LAL SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of increasing activities of Naxalites in the three States of Madhya Pradesh, Andhra Pradesh and Maharashtra;

(b) whether Governments are also aware that the Naxalites have decided to announce a separate State on 15th August, 1992; and

(c) if so, the action Government are contemplating in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) Yes, Sir.

(b) Government have no information in this regard.

(c) Does not arise.

Display of Hindi Number Plates

3144. SHRI S. S. AHLUWALIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Traffic Police in Delhi have prosecuted in the recent past a number of vehicle owners displaying number plates written in Devnagri script;

(b) if so, what are the details in this regard and the reasons therefore; and

(c) what steps Government have taken or propose to take against the guilty officials?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINIS-

TER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (c) As per Rule 3.7(2) of the Delhi Motor Vehicle Rules, 1940, the provisions of which are applicable in Delhi "the registration mark shall be in English letters and numerals". Display of Number Plates [registration marks in alphabets] numerals in any other language constitutes a violation law. Delhi Police prosecuted 79422 vehicles for defective name plates from January, 1991 to December, 1991 and 9346 from 1-1-1992 to 29.2.1992. No separate record of vehicles prosecuted for having number plates in Devnagri script is maintained.

Modernisation of Tamil Nadu Police

3145. SHRI M. VINCENT: Will the Minister of HOME AFFAIRS be pleased to refer to the answer to Unstarred Question 1054 given in the Rajya Sabha on the 4th March, 1992 and state by when the balance of Rs. 70.45 crores is likely to be sanctioned and released as a special case for modernisation of the Tamil Nadu police force?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): A sum of Rs. 10 crores was released in 1991 to the Government of Tamil Nadu as special grant for the modernisation of their police forces. In addition, under the Central Government's Non-Plan Scheme of modernisation of State Police Forces, a sum of Rs. 131.17 lakhs has been released to the State Government in 1991-92.

Bifurcation of U.P.

3146. SHRI SUBRAMANIAN SWAMY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to